



കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART IV

## Private Advertisements and Miscellaneous Notifications

### NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sundaresan. S, Mulavancode, Mele Puthenveedu, Anavoor P. O., Perumkadavila, Marayamuttom, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 124, holder of S. S. L. C. Book with Register No. 164857 of March 1985, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27690/017, dated 22-11-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar community.

This change will come into effect in all records related to me.

Anavoor,  
5-12-2017.

SUNDARESAN. S

### NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Satheeshkumar. D, D. S. Bhavan, Udiyankulangara, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, holder of S. S. L. C. Book No. D 399615 with Register No. 228 of September 1994, have embraced Christianity from Hindu, Sambavar Community as per Baptism Certificate dated 26-11-2017, issued from V.M.M. C.S.I. Church, Udiyankulangara, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Sambavar community.

This change will come into effect in all records related to me.

Amaravila,  
23-11-2017.

SATHEESHKUMAR. D



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rekha. M. R, 'Athira', T. C. 15/1199, KLRA-106, Kukkiliya Lane, Vazhuthacad, Thycaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of S.S.L.C. Book No. A 348047 with Register No. 23742 of March 1988; Pre-degree Examination Certificate Sl. No. 185 with Register No. 6148 of March 1990, issued from University of Kerala; Bachelor of Arts Degree Duplicate Certificate No. 030222 with Register No. 76428 of September 2001, issued from University of Kerala; Computer Training Programme (Office 2000 with Internet) Course Certificate No. 2216 with Register No. 31845, issued from Science & Technology Entrepreneurship Development Project, Government of Kerala; Yoga Siromani Certificate with Diploma No. 28716, dated 10-12-2011, issued from The International Sivananda Yoga Vedanta Centre, Neyyadom, Thiruvananthapuram; Post Graduate Diploma in Yoga Provisional Certificate with Register No. 399M16085F00555 of May 2016, issued from Annamalai University, Tamil Nadu; Indian Certificate of Secondary Education Examination (Class-X)-Year 2016 Statement of Marks No. TD 60030788 with Unique ID 6102484, dated 6-5-2016, issued from Council for the Indian School Certificate Examinations, New Delhi, of my son Madhav Sai, also known as Rekha in the Permanent Account No. AMPPR8137G, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 10845/93, date of Registration 25-11-1993, issued from Corporation of Thiruvananthapuram, of my daughter Malavika Sai; known as Rekha Sai in the Electoral Identity Card No. YUC0275321, dated 27-3-2011, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; Driving Licence No. 22/2900/2004, dated 10-11-2009, issued by the Asst. LA, Kazhakuttom; Passport No. H4599893, dated 21-12-2009, issued from Passport Office, Thiruvananthapuram; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Ration Card No. 1102089172 (Sl. No. 2), dated 24-7-2013, issued by the City Rationing Officer North, Thiruvananthapuram; Birth Certificate with Registration No. 167/2000, date of Registration 28-1-2000, issued from Corporation of Thiruvananthapuram, of my son Madhav Sai; S. S. L. C. No. I-462368 with Register No. 126742 of March 2009, of my daughter Malavika Sai Passport No. K6560318, dated 21-8-2012, issued from Passport Office, Thiruvananthapuram, of my daughter Malavika Sai, known as Rekha. M. R. Aekalavya Aswathy Rekha in the Yoga Acharya Master of Yoga Certificate with Diploma No. 4608, dated 14-2-2015, issued from The International

Sivananda Yoga Vedanta Centre, Madurai, Tamil Nadu, and known as Rekha. M. R. (Aswathy Rekha) in the Children's Yoga Teacher Training Course Certificate with Diploma No. CY 0<sup>18</sup>, dated 19-12-2016, issued from Santhi Yoga Teacher Training Institute, Kowdiar, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Aswathy Rekha Aekalavya and will sign accordingly.

This change will come into effect in all records related to me.

Vazhuthacad,  
13-11-2017.

REKHA. M. R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lekshmi. S, 'Ananthapuri', T. C. 78/1408/2, Paruthikuzhy, Manacaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 009, holder of S.S.L.C. Duplicate Book No. B J 701348 with Register No. 336104 of March 1997; Driving Licence No. 1/11356/2010, dated 22-10-2010, issued by the Asst. LA, Thiruvananthapuram; Marriage Certificate dated 19-2-2011, issued from Kedakulam S. N. D. P. Branch, Elakamon, Ayiroor, Varkala, also known as Lekshmi. D in the Permanent Account No. BQGPD9906F issued from Income Tax Department Government of India known as Lekshmi in the Birth Certificate with Registration No. 980/2003, date of Registration 10-4-2003, issued from Chirayinkeezhu Grama Panchayat, of my daughter Diya Dileep, known as Lakshmi Dileep in the Aadhaar No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, known as Lakshmi Dhileep in the Electoral Identity Card No. JMR1441104, dated 3-10-2016, issued by the Electoral Registration Officer, Nemom Assembly Constituency, known as Lakshmi. S. Dileep in the Birth Certificate with Registration No. 14561/2016, date of Registration 29-6-2016 issued from Corporation of Thiruvananthapuram, of my son Dakshinenth Dileep and known as Lekshmi Dileepkumar in the Passport No. J6370038, dated 2-6-2011, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Lakshmi Dileep only consequent on my marriage.

This change will come into effect in all records related to me.

Manacaud,  
30-11-2017.

LEKSHMI. S

## NOTIFICATION

I, Vijayakumar. A, T. C. 21/497(1), Pallithanam Lane, Nedumcaud, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 002, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Chekkala Nair in my S. S. L. C. Book No. A 348348 with Register No. 22873 of March 1988, is corrected as Hindu-Chekkala vide Certificate No. A5-42676/17, dated 30-11-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Karamana,  
4-12-2017.

VIJAYAKUMAR. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajayan. J, Thunduvila Veedu, Kavuvila, Andoorkonam, Pothencode P. O., Thiruvananthapuram District, Pin-695 584, holder of S. S. L. C. Book No. F 103753 with Register No. 194868 of March 1993, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27686/017, dated 20-11-2017, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Sandra Ajay. S, holder of School Certificate with Admission No. 26577, dated 20-11-2017, issued from Lekshmi Vilasom High School, Pothencode, has embraced Hinduism from Christian, Pulaya community as per above Suddhi Certificate with the same name. Hereafter we will be members of Hindu, Pulaya community.

The above changes will come into effect in all records related to us.

Pothencode,  
20-11-2017.

AJAYAN. J

## NOTIFICATION

I, Anil. N, 'Narayaneeyam', PRA A-1C, Vattiyoorkavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, do hereby notify for the information of all authorities concerned and the public that my minor daughter Akshara Anil Kumar, holder of Birth Certificate with Registration No. 9156/03, date of Registration 13-8-2003, issued from Corporation of Thiruvananthapuram, also known as Akshara Anilkumar. P

in the School Certificate with Admission No. 14527, dated 17-11-2017, issued from Kendriya Vidyalaya, Pattom Shift-1, Thiruvananthapuram, known as Akshara Anil. P in the Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India, and in the Ration Card No. 1102083348 (Sl. No. 2), dated 15-3-2017 issued by the City Rationing Officer North, Thiruvananthapuram, is one and the same person. Hereafter she will be known by the name Akshara Anil. P only.

This change will come into effect in all records related to her.

Vattiyoorkavu,  
30-11-2017.

ANIL. N

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alex. L, TC 27/2053/1, CRRA-5A, Chirakkulam Road, G. P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 001, holder of Indian Certificate of Secondary Education Pass Certificate No. TZ 70037078 with Index No. T/1570/092 of March 2011, issued from Council for the Indian School Certificate Examinations, New Delhi; Higher Secondary Examination Certificate No. HSE 2/2014/014215 with Register No. 1013659 of March 2014, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 445/1995, date of Registration 17-4-1995, issued from Thiruvananthapuram Corporation; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Electoral Identity Card No. YUC0457358, dated 29-6-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency; Permanent Account No. BNQPA1257F, issued from Income Tax Department, Government of India; Driving Licence No. 1/7600/2013, dated 18-7-2013, issued by the ALA, Thiruvananthapuram, also known as L. Alex in the Ration Card No. 1102082065 (Sl. No. 3), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, and known as Alex Lawrance in the Passport No. Z2928012, dated 7-7-2014, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Alex Lawrance only.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
6-12-2017.

ALEX. L



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh Raj. T. S, S. S. Nivas, T.C. 32/1825, V.K.P. Nagar, Kanjirampara P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 030, holder of S. S. L. C. No. C 504328 with Register No. 654607 of March 2003, have embraced Christianity from Hindu, Sambavar community as per Baptism Certificate dated 5-12-2017, issued from Church of God Bethel Gospel Home Manjamcodu, Kallayam, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Sambavar community.

This change will come into effect in all records related to me.

Kanjirampara,  
7-12-2017.

SUKESH RAJ. T. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, A. Murukan, Appu House, TC 43/147, Chalai P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 036, holder of S. S. C. Book No. A 147707 with Register No. 307984 of March 1987; Ration Card No. 1101002315 (Sl. No. 2), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram, also known as Murukan. A in the Aadhaar No. zzzzzzzzzzzz, issued from Unique Identification Authority of India; Electoral Identity Card No. YUC0451708, dated 22-3-2014, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency, known as Murugan. A in the Driving Licence No. 1/3753/1992, dated 18-2-2017, issued by the ALA, Thiruvananthapuram, and known as Murukan Appu Asari in the Passport No. N9100060, dated 20-5-2016, issued from Passport Office, Thiruvananthapuram, is one and the same person. I have embraced Islam Religion from Hindu, Viswakarma community as per Discharge Certificate No. 849/99, dated 9-12-1999 issued from The Maunathul Islam Association, Ponnani, Kerala with a new name Muneer Ahamed. Hereafter I will be a member of Islam Religion and have changed my name as Muneer Ahamed and will sign accordingly.

This change will come into effect in all records related to me.

Chalai,  
11-12-2017.

A. MURUKAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thesni Mol. S, Rani Bhavan, Edavam, Idinjar P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 563, holder of S. S. L. C. No. D 585770 with Register No. 217113 of March 2004, have embraced Hinduism from Christian, Cheramar community as per Suddhi Certificate No. 27695/017, dated 23-11-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar community.

This change will come into effect in all records related to me.

Idinjar,  
4-12-2017.

THESNI MOL. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chikku.S.L, Mannamkonam, Mylammoodu Veedu, Kulappada P. O., 436 (A), Nedumangadu, Thiruvananthapuram, Pin-695 542, holder of S.S.L.C. Certificate No. N 082231 with Register No. 135890, March 2013, in the Aadhar Card No. xxxxxxxxxxxx issued from Unique Identification Authority of India, Government of India and known as Chikku in the Birth Certificate with Registration No. 31/1998 date of Registration 2-2-1998 issued from Registrar of Births and Deaths, Vithura Grama Panchayath, and in the Ration Card No. 1105145215 dated 15-3-2017 issued from Taluk Supply Office, Nedumangad is one and the same person. Hereafter I have changed my name as Mahima.S.L and will sign accordingly.

This change will come into effect in all records related to me.

Kulappada,  
5-12-2017.

CHIKKU. S. L

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vahab. S, Bismi Manzil, Thalalay, Kuthirakulam P. O., Vembayam, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 615, holder of S. S. L.C. Book No. A 191419 and Volume-II Book No. D 545909 with Register No. 489856 of March 1983; Driving Licence No. 21/474/2014, dated 21-10-2017, issued by the ALA, Nedumangad, also known as Vahab in the Birth Certificate with Registration No. 742/1992, date of Registration 2-6-1992, issued from Thiruvananthapuram Corporation, of my son Mohammed Ameen. A. S, known as Abdul Vahab. S in the Aadhaar No. zzzzzzzzzzzzz, issued from Unique Identification Authority of India; Electoral Identity Card No. DPY1314558, dated 16-5-2015, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency; School Certificate with Admission No. 14828, dated 27-11-2017, issued from Janatha Higher Secondary School (Aided), Thempammood, Pullampara, of my son Muhammed Anas. A, known as Abdul Vahaab. S in the Birth Certificate with Registration No. 443/04, date of Registration 22-1-2004, issued from Thiruvananthapuram Corporation, of my son Muhammed Anas. A, known as Abdul Vahab in the S. S. L. C. No. H 556650 with Register No. 518551 of March 2008, of my son Mohammed Ameen. A. S, and known as Abdulvahab in the Ration Card No. 1105167418 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Abdul Vahab. S only.

This change will come into effect in all records related to me.

Kuthirakulam,  
5-12-2017.

VAHAB. S

## NOTIFICATION

I, Neethu. R, 'Daivakripa', Maruthummoodu, Chullimanoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar (R. C) in my S. S. L. C. No. C 414258 with Register No. 637576 of March 2003, is corrected as Christian-Latin Catholic vide Certificate No. B2-24305/17, dated 28-11-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Chullimanoor,  
7-12-2017.

NEETHU. R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lousy George, Nallikuzhy House, Karipoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, holder of S. S. L. C. Book No. C 261887 with Register No. 530895 of March 1990; Higher Secondary Course Certificate S. No. AA 0374529 with Register No. 888265 of September 1992, issued from Board of Higher Secondary Examination, Tamil Nadu; Bachelor of Arts Degree Certificate Sl. No. 1281 with Register No. 9340087 of February 1997, issued from Mangalore University, Karnataka; Master of Arts Degree Certificate No. RR 20148538 with Register No. 12C5510112 of April 2014, issued from Madurai Kamaraj University, Tamil Nadu; Driving Licence No. 21/2979/2009, dated 17-8-2009, issued by the Asst. LA Nedumangad also known as Lovesy George in the Aadhaar No. zzzzzzzzzzzzz, issued from Unique Identification Authority of India; Electoral Identity Card No. WRS1121607, dated 22-4-2016, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency, and known as Lovesygeorge in the Ration Card No. 1105110502 (Sl. No. 1) dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Lovesy George only.

This change will come into effect in all records related to me.

Karipoor,  
7-12-2017.

LOUSY GEORGE

## NOTIFICATION

I, Ajayapushpam. C, Das Bhavan, Cherappally, Parandodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as R. C. Xian, Nadar in my S. S. L. C. Book No. F 397381 with Register No. 172800 of March 1993, is corrected as Christian-Latin Catholic, vide Certificate No. B2-27145/17, dated 4-12-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Parandodu,  
12-12-2017.

AJAYAPUSHPAM. C

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Tharadas. T, 'Tharakam', Koliyacode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, holder of S. S. L. C. No. D 064006 with Register No. 806182 of March 2005; Employment Exchange Registration Identity Card with Registration No. W 1114/05, date of Registration 15-6-2005, issued from Town Employment Exchange, Nedumangad; Marriage Certificate with Registration No. 164/07, date of Registration 27-11-2007, issued from Manickal Grama Panchayat; Electoral Identity Card No. WRS0449678, dated 18-4-2015, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency; Driving Licence No. 21/9683/2016, dated 24-7-2017, issued by the ALA, Nedumangad, also known as Thara Das in the Birth Certificate with Registration No. 477/08 date of Registration 8-9-2008, issued from Kazhakuttom Grama Panchayath, of my daughter Dhrubitha; Birth Certificate with Registration No. 1228/2012, date of Registration 3-11-2012, issued from Corporation of Thiruvananthapuram (Kazhakuttam Zonal), of my daughter Drugitha. B. T, known as Tharadas in the Ration Card No. 1105141736 (Sl. No. 3), dated 24-12-2008, issued by the Taluk Supply Officer, Nedumangad, known as Thara Das. T in the Unemployment Allowance Distribution Card with Roll No. UW/1795/12, issued from Manickal Grama Panchayat, known as Thara Binu in the Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India, and known as Thara Bini in the Permanent Account No. AYIPT4364L, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Thara Binu. T consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Koliyacode,  
8-12-2017.

THARADAS. T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chitraja. B. K, Chithra Bhavan, Krishnapuram, Kottukunnam P. O., Vamanapuram, Elamba-Mudakkal, Thiruvananthapuram District, Pin-695 103, holder of S. S. L. C. Duplicate Book No. J 460527 with Register No. 305187 of March 1996, also known as Chithraja. B. K. in the Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Electoral Identity Card No. XKI0565002, dated 6-8-2017, issued by the Electoral Registration Officer, Vamanapuram Assembly Constituency, and in the Marriage Certificate dated 16-8-2001, issued from Kazhakootom Sub Registrar Office, is one and the same person. Hereafter I have changed my name as Chithra Das consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kottukunnam,  
11-12-2017.

CHITRAJA. B. K

## NOTIFICATION

I, Thankachi. A, C. A. Bhavan, Perunguzhi P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 305, do hereby notify for the information of all authorities concerned and the public that my minor son Sudheesh. S. T, holder of Birth Certificate with Registration No. 2039/2002, date of Registration 14-6-2002, issued from Corporation of Thiruvananthapuram; School Certificate with Admission No. 17147, dated 27-11-2017, issued from St. Augustine's High School, Murukkumpuzha, also known as Sudheesh Bose. S. T in the Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India, and known as Sudheesh Bose in the Ration Card No. 1104170436 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Chirayinkeezhu, is one and the same person. Hereafter he will be known by the name Sudheesh Bose. S. T only.

This change will come into effect in all records related to him.

Perunguzhi,  
6-12-2017.

THANKACHI. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sarath Kumar. S, Aluvila Veedu, Karavaram P. O., Thottakkadu, Kallambalam, Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 605, holder of S. S. L. C. No. D 017889 with Register No. 237190 of March 2004; Higher Secondary Examination (Class XII) Certificate No. HSE 177375 with Register No. 2047049 of March 2006, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Commerce Degree Certificate with Register No. 335011 of April 2009, issued from University of Kerala; Master of Commerce Degree Certificate No. RR 20109986 with Register No. 12A5670561 of April 2013, issued from Madurai Kamaraj University, Tamil Nadu; Master of Commerce Degree Eligibility Certificate Sl. No. 215, dated 19-4-2014, issued from University of Kerala; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Driving Licence No. 16/3493/2009, dated 9-7-2009, issued by the Asst. LA, Attingal; Electoral Identity Card No. JMR1883479, dated 21-10-2016, issued by the Electoral Registration Officer, Attingal Assembly Constituency; Permanent Account No. DADPS8973Q, issued from Income Tax Department, Government of India, also known as S. Sarathkumar in the Ration Card No. 1104102868 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Chirayinkeezhu, and known as Sarath Kumar Santha Kumar in the Passport No. L9339156, dated 8-5-2014, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Sharath Kumar. S.

This change will come into effect in all records related to me.

Karavaram,  
7-12-2017.

SARATH KUMAR. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, T. Unnikrishnan Achari, 'Pranavam', Market Road, Kilimanoor P. O., Thiruvananthapuram District, Pin-695 601, have changed the name of my minor son Adhithyan. U, holder of Birth Certificate with Registration No. 546/2003, date of Registration 10-12-2003, issued from Pazhayakunnummel Grama Panchayat; Extract of School Admission Register with Admission No. 10623, date of Admission 22-5-2015, issued from R. R. V. B. V. H. S. S. Kilimanoor; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India, as Aryan P. Krishna.

This change will come into effect in all the records related to him.

Kilimanoor,  
15-11-2017.

T. UNNIKRISHNAN ACHARI

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Midhuna Mohan. S, Karinchalmoola Veedu, Mangalakkal, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. No. M 445264 with Register No. 568694 of March 2012, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27688/017, dated 21-11-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,  
7-12-2017.

MIDHUNA MOHAN. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nisharoy. G. P, G. P. Bhavan, Kuttichal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574, holder of S. S. L. C. No. 444491 with Register No. 130209 of March 1999, have embraced Christianity from Hindu, Sambavar Community as per Baptism Certificate dated 6-12-2017, issued from Assemblies of God Church, Kattakada, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Sambavar community.

This change will come into effect in all records related to me.

Kuttichal,  
12-12-2017.

NISHAROY. G. P

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreemathi. L Chothi, Vayanasalamukku, Punukkannoor, Perumpuzha P. O., Kollam Taluk, Kollam District, Pin-691 504, holder of S.S.L.C Book No. C 153285 with Register No. 391632 of March 1981. In the Ration Card No. 1207225597 dated 15-3-2017 issued by the Taluk Supply Officer, Kollam, in the Permanent Account No. DHPPS1941P issued from the Income Tax Department, Government. of India as L. Sreemathi in the Marriage Certificate with Registration No. 12/1993 date of Registration 21-1-1993 issued by the Local Registrar of Hindu Marriage & Secretary, Elampalloor Grama Panchayath, as Sreemathi. L. in the S.S.L.C. No. S 530981 with Register No. 147220 of March 2017 of my minor daughter Swathi. S, in the Birth Certificate with Registration No. 2011/2001 date of Registration 1-8-2001 issued by the Health Inspector, Registrar of Births and Deaths Thiruvananthapuram Corporation of my minor daughter Swathi. S and known as Sheela.L in the Pension Payment Order No. S/020856/2000 issued by the CDA (pension) Allahabad of my Husband Subrahmanian. S is one and the same person. Hereafter I will be known by the name Sheela. L only and will sign accordingly.

This change will come into effect in all records related to me.

Perumpuzha.

SREEMATHI. L

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajitha Kumari. P, Gireesh Bhavan, Puliya, Nallila P. O., Kollam Taluk, Kollam District, Pin-691 515, holder of S.S.L.C. Book No. C409301 with Register No. 52236 of March 1991 in the Driving Licence No. 2/12429/2011 dated 19-12-2011 issued by the Assistant Licencing Authority Kollam, also known as Anitha. P in the Marriage Certificate with Registration No. 387/2000 date of Registration 18-12-2000, issued by the Registrar of Hindu Marriage and Secretary Veliyam Grama Panchayat in the Birth Certificate with Registration No. 209/06 date of Registration 18-12-2006 issued by the Registrar of Births and Deaths Veliyam Grama Panchayat of my minor son Adithyan. G, also known as Anitha in the Election Identity Card No. CGC2492767 dated 31-10-2003 issued by the Electoral Registration Officer, Chathanoor Assembly Constituency, known as Ajitha Kumari in the Ration Card No. 1208044620 dated 15-3-2017 issued by the Taluk Supply Officer, Kottarakkara also known as Anitha Kumari in the Birth Certificate with Registration No. 2974/2001 date of Registration 11-9-2001 issued by the Registrar of Births and Deaths Kottarakkara Grama Panchayat of my minor daughter Anjana.A is one and the same person. Hereafter I will be known by the name Anitha Kumari. P only.

This change will come into effect in all records related to me.

Puliya,  
20-11-2017.

AJITHA KUMARI. P



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Geetha. S, Charuvila Puthen Veedu, Polachira P. O., Chirakkara Village, Kollam Taluk, Kollam District, Pin-691 334, holder of S.S.L.C. Book No. A. 214111 with Register No. 41740 of March 1988, in the S.S.L.C. No. M 240559 with Register Number 509053, of March 2012 of my son Anand. S and known as Geetha in the Birth Certificate with Registration No. 1049/95 date of Registration 12-9-1995 issued by the Secretary and Registrar of Births and Deaths, Adichanalloor Gramapanchayath of my son Anand. S, also known as Thara. S in the Birth Certificate with Registration No. 881/01 date of Registration 14-5-2001 issued by the Secretary and Registrar of Births and Deaths, Chathannoor Gramapanchayath of my minor daughter Athira T. S in the S.S.L.C. No. R51135 with Register No. 615296 of March 2016 of my minor daughter Athira. T. S, in the Aadhaar Card No. zzzzzzzzzzzzz. issued from the Unique Identification Authority of India and known as Thara in the Election Identity Card No. KL/18/126/111064 dated 5-8-1997 issued by the Electoral Registration Officer Chathannoor Constituency, in the Ration Card No. 1207123728 dated 15-3-2017 issued by the Taluk Supply Officer, Kollam is one and the same person. Hereafter I will be known by the name Thara. S only and will sign accordingly.

This change will come into effect in all records related to me.

Polachira,  
17-11-2017.

GEETHA. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Siji Thomas, Punnavila Veedu, Karamcode P. O., Kollam Taluk, Kollam District, Pin-691 579, holder of S. S. L.C. Book No. D 124727 with Register No. 96788 of March 1992; Marriage Certificate dated 13-1-2017, issued from St. George Orthodox Syrian Church, Varinjam, Kollam; Birth Certificate with Registration No. 12191/1999, date of Registration 5-11-1999, issued from Corporation of Thiruvananthapuram, of my daughter Jincy Thomas. S alias Silji. K. Saji, also known as Siji. K. Saji in the Aadhaar No. zzzzzzzzzzzzz, issued from Unique Identification Authority of India; Driving Licence No. 2/5176/2009, dated 30-5-2009, issued by the Asst. LA, Kollam; Electoral Identity Card No. IVR0058305, dated 22-4-2016, issued by the Electoral Registration Officer, Chathannur Assembly Constituency; Permanent Account

No. GUPPS3100A, issued from Income Tax Department, Government of India; S. S. L.C. No. R 246626 with Register No. 616463 of March 2016, of my daughter Silji. K. Saji; Ration Card No. 1207122185 (Sl. No. 6), dated 15-3-2017, issued by the Taluk Supply Officer, Kollam; School Certificate with Admission No. 2059, dated 26-10-2017, issued from Vimala Central School, Karamcodu, Chathannoor, of my daughter Aleena. K. Saji, known as Siji Saji Kochumman in the Passport No. P4433304, dated 27-1-2017, issued from Passport Office, Thiruvananthapuram, and known as Shiji. K. Saji in the Birth Certificate with Registration No. 15633/02, date of Registration 27-12-2002, issued from Corporation of Thiruvananthapuram, of my daughter Aleena. K. Saji, is one and the same person. Hereafter I will be known by the name Siji. K. Saji only consequent on my marriage.

This change will come into effect in all records related to me.

Karamcode,  
6-12-2017.

SIIJI THOMAS

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeja Beevi. H, Indira Bhavan, Pallickal P. O., Kottarakkara Taluk, Kollam District, Pin-691 566, holder of S.S.L.C. Book No. J 452210 with Register No. 511383 of March 1998, Pre-Degree Examination Certificate Sl. No. 3239 with Register No. 19635/A' 2000 of 7th June 2000 issued by the Controller of Examination, University of Kerala, Driving License No. 24/1843/2011 dated 28-3-2011 issued by the ALA Kottarakkara, Marriage Certificate with Registration No. Marriage/2015/2662, date of Registration 18-12-2015 issued by the Local Registrar, Health Officer and Registrar of Birth and Death and Marriage, Kochi Municipal Corporation and known as Sheeja Beevi in the Election Identity Card No. LXC3104171 dated 15-5-2002 issued by the Electoral Registration Officer, Neduvathoor LA Constituency is one and the same person. I have embraced Hinduism from Islam-Muslim Community as per Conversion Certificate No. 680, dated 6-11-2017, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram with a new name Sheeja Ganesh. Hereafter I will be a member of Hindu Religion and will be known by the name Sheeja Ganesh only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Pallickal,  
14-11-2017.

SHEEJA BEEVI. H



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jobi. G, Udaya Bhavanam, Muthukulam (S) P. O., Karthikapally Taluk, Alappuzha District, Pin-690 506, holder of S. S. L. C. Book No. J 123792 with Register No. 272787 of March 1997; Pre-Degree Examination Pass Certificate Sl. No. 3081 with Register No. 39522 of March 1999, issued from University of Kerala; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Driving Licence No. 31/2673/2012, dated 5-6-2012, issued by the ALA, Mavelikkara, also known as G. Jobi in the Ration Card No. 1420041098 (Sl. No. 8), dated 15-3-2017, issued by the Taluk Supply Officer, Karthikapally, known as Jobi. G (Jibi) in the Marriage Certificate with Registration No. 150/04, date of Registration 25-9-2004, issued from Chettikulangara Grama Panchayat, known as Jobi in the Birth Certificate with Registration No. 3509/2009, date of Registration 8-9-2009, issued from Kayamkulam Municipality, of my daughter Devendu. A, known as Joby in the Birth Certificate with Registration No. 4363/2006, date of Registration 2-12-2006, issued from Kayamkulam Municipality, of my son Devanandan. A, and known as Jobi Gopi in the Passport No. K3888976, dated 1-4-2013, issued from Regional Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Jibi. G and will sign accordingly.

This change will come into effect in all records related to me.

Muthukulam (S),  
25-11-2017.

JOB. G

## NOTIFICATION

I, Abhilash A. V., Kuzhivilaveedu, Madathively, Pollethai P. O., Alappuzha District, Pin-688 567, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as 'Christian S.I.U.C.' in my S.S.L.C. No. K 260913 with Register No. 435354 of March 2010 is corrected as Christian, SIUC Nadar, vide Certificate No. Kdis/1970/17/A3 dated 30-5-2017 issued by the Tahsildar, Ambalapuzha Taluk.

This correction will come into effect in all records related to me.

Alappuzha,  
17-11-2017.

ABHILASH. A.V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, John Joseph, Joli House, Purakkadu P.O., Ambalappuzha East. ED, Alappuzha, Pin-688 561 have changed the name of my minor son Joseph John, holder of Birth Certificate with Registration No. 1227/04, date of Registration 2-6-2004 issued from Cherthala Municipality, Extract of School Admission Register with Admission No. 12253, date of Admission 31-5-2017 issued from S.N.M. Higher Secondary School, Purakkad; Aadhaar No. 5830 3147 0843 issued from Unique Identification Authority of India; Ration Card No. 1418111962 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Ambalappuzha, as Naveen John.

This change will come into effect in all records related to him.

Purakkad,  
20-11-2017.

JOHN JOSEPH

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unnikuttan. P. P, Pazhampallil, Perumpalam P. O., Cherthala, Alappuzha District, Pin-688 570, holder of S.S.L.C. No. P221857 with Register No. 452655 of March 2014, Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, Birth Certificate with Registration No. 210/1997, date of Registration 31-10-1997, issued from Muhamma Grama Panchayath and also known as Unnikuttan, in the Ration Card No. 1417117950 (Sl. No. 2) issued from Taluk Supply Office, Cherthala is one and the same person. Hereafter I have changed my name as Sidharth. P.

This change will come into effect in all records related to me.

Perumpalam,  
29-11-2017.

UNNIKUTTAN. P. P

## NOTIFICATION

I, Rajesh.V, Thalakkattuveli, Cherthala P. O., Alappuzha District, Pin-688 524, do hereby notify for the information of all concerned authorities and the public that my minor daughter Rejimol. T. R., holder of S.S.L.C. No. R 453201 with Register No. 564880 of March 2016, Birth Certificate with Registration No. 1406/2001 date of Registration 19-5-2001 issued from Cherthala Municipality, Aadhaar Card with No. zzzzzzzzzzzzzz dated 11-8-2012 issued from Unique Identification Authority of India and also known as Rejimol in the Raion Card No. 1417010179 dated 24-12-2008 issued from Taluk Supply Office, Cherthala is one and the same person. Hereafter I have changed her name as Niya. R.

This change will come into effect in all records related to her.

Cherthala,  
27-11-2017.

RAJESH. V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suseelan. P. G, Puthen Parambil, Chathurthiakary P. O., Kuttanad Taluk, Alappuzha District, Pin-688 502, holder of S. S. L. C. Book No. 661424 with Register No. 77681 of March 1979, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27672/017, dated 13-11-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Chathurthiakary,  
23-11-2017.

SUSEELAN. P. G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijaya Babu. N, Syam Nivas, Peermade P. O., Peermade Taluk, Idukki District, Pin-685 531, have changed the name of my minor daughter Annu. V. Babu, holder of Indian Certificate of Secondary Education Examination (Class-X) Year 2016 Statement of Marks No. TD 60024787 with Unique ID No. 6103858 of 2016, issued from Council for the Indian School Certificate Examinations, New Delhi; Birth Certificate with Registration No. 263/2000, date of Registration 6-9-2000, issued from Peruvanthanam Grama Panchayat; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Employment Exchange Registration Identity Card with Registration No. 16/239, date of Registration 13-6-2016, issued from Town Employment Exchange, Peermade, as Syama V. Babu.

This change will come into effect in all the records related to her.

Peermade,  
14-12-2017.

VIJAYA BABU. N

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Omana. N. T, Nellipellil (H), Velliyamattam P. O., Thodupuzha Taluk, Idukki District, Pin-685 588, holder of S. S. L. C. Book No. 508592 with Register No. 40186 of September 1978; Ration Card No. 1628005576 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thodupuzha, also known as Omana in the Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India, and in the Electoral Identity Card No. KL/14/082/348401, dated 17-11-1998, issued by the Electoral Registration Officer, Thodupuzha Constituency, is one and the same person. Hereafter I have changed my name as Gopan. N. T and will sign accordingly.

This change will come into effect in all records related to me.

Velliyamattam,  
24-11-2017.

OMANA. N. T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresiamma M Muringamattam, Nanthalath House, Karimannoor P. O., Thodupuzha, Idukki-685 581, holder of S.S.L.C. Book No. 172425 with Register No. 12514 of March 1965, Trained Teachers Certificate Book No. 19963 with Register No. 8724/S/1968 issued from Kerala Education Department, Pension Payment Order No. 45313110 dated 3-3-2005 issued from the Office of Accountant General (A&E), Kerala, Thiruvananthapuram and also known as Thresiamma in the Marriage Certificate with Reg. No. 19/75 dated 23-11-2017 of St. Joseph Forane Church, Marika and Leelamma in the Electoral Identity Card No. KL/14/082/198528 dated 13-11-1998 issued by the Electoral Registration Officer, Thodupuzha Constituency, Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, Ration Card No. 1628029452 dated 15-3-2017 issued by Taluk Supply Officer, Thodupuzha is one and the same person. Hereafter I have changed my name as Leelamma James.

This change will come into effect in all records related to me.

Karimannoor,  
6-11-2017.

THRESIAMMA M MURINGAMATTAM



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresia George, Padinjarekkara (H), Vannappuram P. O., Thodupuzha Taluk, Idukki District, Pin-685 607, holder of S. S. L.C. Book No. D 460148 with Register No. 261156 of March 1983, also known as Kochuthresiya (Geetha) in the Marriage Certificate dated 4-12-2017, issued from ST. Rita's Forane Church, Kaliyar, Idukki, known as Geetha in the Electoral Identity Card No. UOD0656751, dated 6-8-2012, issued by the Electoral Registration Officer, Thodupuzha Assembly Constituency, and known as Geetha Tomy in the Ration Card No. 1628036644 (Sl. No. 1), dated 15-3-2017 issued by the Taluk Supply Officer, Thodupuzha; S. S. L. C. No. Q 092678 with Register No. 238719 of March 2015, of my daughter Annu Rose Tomy; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Geetha Tomy only consequent on my marriage.

This change will come into effect in all records related to me.

Vannappuram,  
5-12-2017.

THRESIA GEORGE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Tomy Sebastian, Manothu Malayil (H), Thommankuthu P. O., Vannapuram, Thodupuzha Taluk, Idukki District, Pin-685 607, holder of Extract of School Admission Register with Admission No. 2815, date of Admission 25-4-1970, issued from Rev. Fr. T. C. M. M. U. P. School, Mulappuram, also known as Sebastian in the S. S. L. C. No. L 147083 with Register No. 249568 of March 2011, of my daughter Ashmi Sebastian, known as Devasya in the Ration Card No. 1628027094 (Sl. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Thodupuzha, and in the Electoral Identity Card No. KL/14/082/129398, dated 12-11-1998, issued by the Electoral Registration Officer, Thodupuzha Constituency, is one and the same person. Hereafter I have changed my name as Sebastian Thomas.

This change will come into effect in all records related to me.

Thommankuthu,  
5-12-2017.

TOMY SEBASTIAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun George, Manikkanam Parambil House, Koduveli P. O., Idukki District, Pin-685 582, holder of S. S. L. C. No. C 400617 with Register No. 638259 of March 2002; Higher Secondary Examination (Class XII) Certificate No. HSE 0458978 with Register No. 1113797 of March 2004, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Science in Nursing (Basic) Degree Certificate No. 055749 with Register No. 04N2010 of October 2008, issued from Rajiv Gandhi University of Health Sciences, Karnataka, Bangalore; Nurse and Midwife Registration Certificate with Register No. 14009, date of Registration 3-3-2009, issued from The Karnataka State Nursing Council, Bangalore; Master of Science Degree in Nursing-Medical Surgical (Nephro-Urology Nursing) Certificate No. 01524 with Register No. 103510118 of May 2013 issued from Kerala University of Health Sciences Thrissur; Nurse and Midwives Registration Certificate with Register No. 270 date of Registration 19-3-2009, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram; Registration Certificate of Additional Qualification Certificate No. 0055833 with Registration No. 270, dated 10-8-2016, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram; BLS for Healthcare Providers Course Certificate No. c025a6ff7499, dated 20-7-2017 issued from Indian Institute of Emergency Medical Services, Kottayam Advanced Cardiovascular Life Support Course Certificate No. 00e4676e38d0, dated 22-7-2017, issued from Indian Institute of Emergency Medical Services, Kottayam; American Heart Association-ECG and Pharmacology Course Certificate No. 124fla009918, dated 19-7-2017, issued from Indian Institute of Emergency Medical Services, Kottayam, IELTS Test Report Form with Candidate No. 214798, dated 17-11-2017, issued from BC Examinations & English Services India Pvt. Ltd., British Council; Passport No. P9113644, dated 28-3-2017, issued from Regional Passport Office, Cochin; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Electoral Identity Card No. FBR2046175, dated 31-3-2006, issued by the Electoral Registration Officer, Thodupuzha LA Constituency; Driving Licence No. 38/3532/2008, dated 5-12-2008, issued by the Asst. LA, Thodupuzha, also known as Arun in the Ration Card No. 1628052017 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thodupuzha, is one and the same person. Hereafter I have changed my name as Thomas George.

This change will come into effect in all records related to me.

Koduveli,  
5-12-2017.

ARUN GEORGE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unnikuttan, Thadathil Veedu, Kulamavu P. O., Idukki District, Pin-685 601, holder of S. S. L. C. No. Q 474417 with Register No. 242462 of March 2015; Vocational Higher Secondary Examination Certificate Sl. No. 327146 with Register No. 1607782 of March 2017, issued from Board of Vocational Higher Secondary Examinations, Government of Kerala; Birth Certificate with Registration No. 147/99, date of Registration 22-11-1999, issued from Arakulam Grama Panchayat; Aadhaar No. zzzzzzzzzzzzzz, issued from Unique Identification Authority of India; Ration Card No. 1674052573 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Idukki, have changed my name as Arjun. T. S and will sign accordingly.

This change will come into effect in all records related to me.

Kulamavu,  
6-12-2017.

UNNIKUTTAN

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Reshma P. K, Perumpilly House, Thammanam P. O., Pin-682 032 holder of Secondary School Examination Grade Sheet cum Certificate of Performance S. No. SSE/2015 0961189 with Roll No. 4302813 of May 1999, issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination, 2017 Certificate No. SSCE/2017 1171734 Roll No. 4801743 issued from Central Board of Secondary Education, Aadhar Card with No. xxxxxxxxxxxx issued from Unique Identification Authority of India, Birth Certificate with Registration No. 962/1999 date of Registration 15-5-1999 issued by the Health Inspector Gr. I and Registrar of Birth and Death, Thripunithura Municipality, also known as Reshma Kuriakose Perumpally in the Passport No. R3518152, date of issue 21-8-2017, issued by Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Erlez Kuriakose and will sign accordingly.

This change will come into effect in all the records related to me.

Ernakulam,  
22-8-2017.

RESHMA P. K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Divya Paul, Cheruvalappil House, Mudickal P. O., Perumbavoor, Pin-683 547, holder of S.S.L.C. No. F 679106 with Register No. 398431 of March 2006, Higher Secondary Examination (Class XII) Certificate No. HSE 444239 with Register No. 4168545, issued from Board of Higher Secondary Examination, Kerala, Degree of Bachelor of Technology Certificate No. 0079246 with Register No. 13120095 APR 2015 issued from Cochin University of Science and Technology, Aadhaar Card No. zzzzzzzzzzzzzz issued from the Unique Identification Authority of India, Election Identity Card No. URJ0135376 dated 13-8-2010 issued by the Electoral Registration Officer Perumbavoor LA Constituency, PAN Card No. CPXPP2140E issued from Income Tax Department, Govt. of India, Driving Licence No. 40/3313/2014 dated 26-6-2014 issued by Asst. LA, Perumbavoor, Passport No. M3135671 date of issue 4-11-2014 issued from Regional Passport Office Cochin, Marriage Certificate No. 34/2015 dated 29-6-2015 issued by Marriage Officer Perumbavoor, have embraced Islam Religion from Christian Jacobite Community vide Discharge Certificate No. 6303 dated 7-9-2016 issued from Therbiyathul Islam Sabha Calicut with a new name Diya. Hereafter I will be a member of Islam Religion and will be known by the name Diya only.

This change will come into effect in all records related to me.

Mudickal,  
10-11-2017.

DIVYA PAUL

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Varghesekutty P. A., Pynadath House, Akapparambu, Maikad P. O., Aluva Taluk, Ernakulam District holder of S.S.L.C. Book No. J 116751 with Register No. 151498, March 1997, in the Driving Licence No. 41/2411/2003 dated 18-8-2015 issued from Assistant L.A., Angamaly and known as Varghese P. A. in the Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, Government of India, in the Birth Certificate of my son Limshone Varghese with Registration No. 1677/2012 date of Registration 22-11-2012 issued from Registrar of Births and Deaths, Municipal Officer, Angamaly, in the PAN Card No. BUNPA2568M issued from Income Tax Department, Government of India and also known as Varghese in the Election Identity Card No. LNL1386986 dated 22-10-2015 issued from Electoral Registration Officer, Angamaly Constituency, in the Ration Card No. 1736112271 dated 15-3-2017 issued from Taluk Supply Office, Aluva is one and the same person. Hereafter I will be known by the name Varghese P. A. only.

Maikad, Angamaly,  
16-11-2017.

VARGHESEKUTTY P. A.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathukutty. M. A, Kumbalaparambil House, Pottachal Nagar Road, Changampuzha Nagar P. O., Ernakulam District, Pin-682 033, holder of S.S.L.C. Book No. E 190213 with Register No. 275506 of March 1992, also known as Fathima in the Birth Certificate with Registration No. 67/96 date of Registration 2-1-1996 issued by First Grade Health Inspector and Registrar of Births & Deaths Aluva Municipality of my son Mohammed Althaf, known as Fathima. M. A in the Birth Certificate with Registration No. 4009 date of Registration 19-9-2001 issued by Health Supervisor Corporation of Cochin of my minor daughter Aafiya. K. A, in the Birth Certificate with Registration No. 4010 date of Registration 19-9-2001 issued by Health Supervisor Corporation of Cochin of my minor daughter Alfiya. K. A, in the Aadhaar Card No. zzzzzzzzzzzz. issued from Unique Identification of India, in the Election Identity Card No. BLD1829399 dated 4-7-2015 issued by the Electoral Registration Officer, Kalamassery Assembly Constituency, is one and the same person. Hereafter I will be known by the name Fathima M. A only.

This change will come into effect in all records related to me.

Kalamassery,  
30-11-2017.

PATHUKUTTY M A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Renjitha. C.R, Acherivayalil House, Pezhakkappilly P. O., Ernakulam District, Pin-686 673, holder of S.S.L.C. No. I-414150 with Register No. 260095 of March 2009, Higher Secondary Examination (Class XII) Certificate No. HSE 766393 with Register No. 7161082 of March 2011 dated 20-5-2011 issued from Board of Higher Secondary Examination, Kerala, Degree of Bachelor of Commerce Certificate with Register No. 11145237 dated 4-8-2015 issued from Mahatma Gandhi University, Kottayam, known as Ranjitha Rajan in the Aadhaar Card No. zzzzzzzzzzzz issued from the Unique Identification Authority of India, known as Renjitha in the Election Identity Card No. LAD0348953 dated 3-8-2013 issued by the Electoral Registration Officer, Kothamangalam LA Constituency, as Renjitha. C. R. in the PAN Card No. BVPPR9965N issued from Income Tax Department, Govt. of India, as Renjitha in the Marriage Certificate No. 59/2016 dated 19-9-2016 issued by the Marriage Officer, Muvattupuzha is one and the same person. I have embraced Islam Religion from Hindu Chavalar Community vide Discharge Certificate No. C 574/17 dated 11-11-2017 issued from Maunathul Islam Association Ponnani with a new name Fathima. Hereafter I will be a member of Islam Religion and will be known by the name Fathima and will sign accordingly.

This change will come into effect in all records related to me.

Kozhippily,  
23-11-2017.

RENJITHA. C. R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George. E. C, Edasserimattathil Veedu, Vadattupara P. O., Kothamangalam Taluk, Ernakulam District, Pin-686 681, holder of Extract of School Admission Register with Admission No. 8440, date of Admission 7-11-1983, issued from Government Vocational Higher Secondary School, Mathirappilly; Aadhaar No. zzzzzzzzzzzz, issued from Unique Identification Authority of India; Ration Card No. 1739044544 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kothamangalam also known as George in the Electoral Identity Card No. KL/14/083/546460, dated 30-1-1999, issued by the Electoral Registration Officer, Devikulam Constituency, known as Raju. E. C. in the Birth Certificate with Registration No. 165/2007, date of Registration 1-1-2007, issued from Muvattupuzha Municipality of my daughter Sreelakshmi Raj; School Certificate with Admission No. 4853, date of Admission 28-5-2013, issued from Fr. J.B.M. U. P. School, Malayinkeezhu, Kothamangalam, of my son Prabhakar Raj; School Certificate with Admission No. 4900, date of Admission 1-6-2013, issued from Fr. J.B.M. U. P. School, Malayinkeezhu, Kothamangalam, of my daughter Sreelakshmi Raj, and known as Raju in the Birth Certificate with Registration No. 128/2005, date of Registration 17-1-2005, issued from Kozhencherry Grama Panchayat of my son Prabhakar Raj, is one and the same person. I have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27423/017, dated 2-6-2017, issued from Aryasamaj, Thiruvananthapuram, with the name Raju. E. C. Hereafter I will be a member of Hindu, Pulaya Community and will be known by the name Raju. E. C only.

It is further notified that my minor son Prabhakar Raj, holder of School Certificate with Admission No. 4853, date of Admission 28-5-2013, issued from Fr. J.B.M. U. P. School, Malayinkeezhu, Kothamangalam and my minor daughter Sreelakshmi Raj, holder of School Certificate with Admission No. 4900, date of Admission 1-6-2013, issued from Fr. J.B.M. U. P. School, Malayinkeezhu, Kothamangalam, have embraced Hinduism from Christian, Pulaya Community as per above Suddhi Certificate with the same names. Hereafter they will be members of Hindu, Pulaya Community.

The above changes will come into effect in all records related to us.

Vadattupara.

GEORGE. E. C



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thankamma. T. K, Thadathil House, Kaloorkkad P. O., Near Rest Home Kaloorkkad, Ernakulam District, Pin-686 668, holder of S.S.L.C. Book No. 756798 with Register No. 159222 of March 1978, also known as T. K. Thankamma in the Aadhaar Card No. zzzzzzzzzzzz. issued from Unique Identification Authority of India, in the Ration Card No. 1740053578 dated 15-3-2017 issued by Taluk Supply Officer Muvattupuzha is one and the same person. Hereafter I have changed my name as Kirandevi and will sign accordingly.

This change will come into effect in all records related to me.

Kaloorkkad,  
21-11-2017.

THANKAMMA. T. K

## NOTIFICATION

I, Albin Joy, Chumakkeril House, Rayamangalam P. O., Pin-683 545, Ernakulam District, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as "Christian Pentacostal" in my S.S.L.C. No. N 007557 with Register No. 264537 of March 2013, is corrected as Scheduled Caste converted to Christianity-Cheramar (OBC) Vide Certificate No. KDis.790/2016/A2 dated 3-6-2017 issued by the Tahsildar, Kunnathunadu Taluk.

This correction will come into effect in all records related to me.

Rayamangalam,  
18-11-2017.

ALBIN JOY

## NOTIFICATION

I, Raphael. K. T, Kombarakkaran House, Uma Nagar, Pulipparambu, Ollukkara P. O., Thrissur Taluk, Thrissur District, Pin-680 655 do hereby notify for the information of all concerned authorities and the public that my minor daughter Aleena, holder of Birth Certificate with Registration No. 5556 date of Registration 30-7-2004 issued by the Public Health Department, Thane Municipal Corporation of the City of Thane, in the Extract of School Admission Register with Admission No. 804 date of Admission 29-4-2010 issued by the Principal, St. Vincent Pallotti Central School Ollukkara, Kalathodu, Thrissur and also known as Aleena K R in the Aadhaar Card No. zzzzzzzzzzzz issued by the Unique Identification Authority of India, in the Ration Card No. 1841235087 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter she will be known by the name Aleena K R only.

This change will come into effect in all records related to her.

Pulipparambu,  
23-11-2017.

RAPHAEL. K.T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajandran. K. C, Karavalappil House, Thippilissery P. O., Perumpilavu, Talappilly Taluk, Thrissur-680 519, holder of Extract of Admission Register with Admission No. 10758 date of Admission 5-6-2000 issued by the Headmistress, L.M.U.P. School, Perumpilavu, also known as Rajendran. K. C, in the Aadhaar Card No. zzzzzzzzzzzz issued from UIDAI, Govt. of India, known as Rajendran in the Election Identity Card No. IRE0051698 dated 3-2-2009 issued by the Electoral Registration Officer, Kunnankulam LA Constituency, in the Ration Card No. 1842156865 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Talappilly, and as Mujeeb. K.C in the Birth Certificate of my daughter Meharin. K.V with Registration No. 49/2017, date of Registration 25-2-2017 issued by the Secretary and Registrar of Births and Deaths, Kadangode Grama Panchayat is one and the same person. I have embraced Islam Religion from Hindu Pulaya Community as per Discharge Certificate No. 130/15 dated 12-4-2015 issued from The Maunathul Islam Association, Ponnani, Kerala with a new name Mujeeb. Hereafter, I will be a member of Islam Religion and have changed my name as Mujeeb. K.C and will sign accordingly.

This change will come into effect in all records related to me.

Thippilissery,  
16-11-2017.

RAJANDRAN. K. C

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vishnu Mohanan. C., Kanjamkulam House, Neelikkad, Pudussery West P. O., Palakkad-678 623, holder of S.S.L.C. Book No. J-243793 with Register No. 471803 of March 1997 also known as C. Vishnumohan in the Aadhaar Card No. zzzzzzzzzzzz issued from UIDAI, Govt. of India, in the PAN Card No. AHEPV4670Q issued from Income Tax Department, Govt. of India, known as Vishnumohan in the Election Identity Card No. CGZ1260801 dated 19-3-2001 issued by the Electoral Registration Officer, Malampuzha LA Constituency and as Vishnu Mohan in the Ration Card No. 1946065959 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad is one and the same person. Hereafter, I will be known by the name Vishnumohan. C only.

I also notified that my Community which is wrongly entered in my S.S.L.C. Book No. J 243793 with Register No. 471803 of March 1997 as Hindu-Madambi is corrected as Hindu-Ezhava vide Certificate No. C1-2017/18136/9/500 K.Dis. dated 9-11-2017 issued by the Tahsildar, Taluk Office, Palakkad.

The above changes will come into effect in all records related to me.

Pudussery West,  
27-11-2017.

VISHNU MOHANAN. C



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, C.Valkhees, B. K. Manzil, Ambattuparambu, Vavulliapuram P. O., Alathur Taluk, Palakkad-678 543, holder of S.S.C. Book No. A 109731 with Register No. 102919 of March 1987, in the Pre-Degree Certificate No. A 09684 with Register No. 55668 of April 1989, Certificate No. 27151 with Register No. 35408 of September 1989, Certificate No. A 18521 with Register No. 107182 dated 9-7-1990 the above three Certificates issued from University of Calicut, in the Birth Certificate of my son K. Mersal with Registration No. 975/1995 date of Registration 9-2-1995, in the Birth Certificate of my daughter Manal Kassim with Registration No. 3827/2000 date of Registration 13-4-2000, in the Birth Certificate of my another son Muhsin Kassim with Registration No. 13251/2001 date of Registration 10-12-2001 the above three Birth Certificates issued by the Registrar of Births and Deaths, Palghat Municipality, also known as Valkhees in the Election Identity Card No. CGZ1329689 dated 1-7-2009 issued by the Electoral Registration Officer, Tarur LA Constituency, in the Aadhaar Card No. zzzzzzzzzzzz issued from UIDAI, Govt. of India, in the Ration Card No. 1950086637 (Sl. No.1) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur, in the S.S.L.C. No. K 388687 with Register No. 293393 of March 2010 of my son Mirzal Kassim, known as Valkhees Kassim in the Driving Licence No. 49/1647/2007 dated 30-9-2009 issued by the Asst. LA, Alathur, in the S.S.L.C. No. R 296554 with Register No. 418728 of March 2016 of my daughter Manal Kassim, known as Kassim Valkhees in the Passport No. N 5949722 dated 8-12-2015 issued by the Asst. Passport Officer, C.P.V. Division (C.P.P.F), Ministry of External Affairs, New Delhi, known as Balkhees. K. M in the Extract of School Admission Register with Admission No. 9039 date of Admission 16-5-2011 issued by the Headmaster, B.S.S. Gurukulam High School, Alathur of my son Muhsin Kassim, and as Balkees in the Passport No. G 4372390 dated 27-8-2008 issued by the Attache, Embassy of India, Riyadh of my husband Kassim Moosa Kutty is one and the same person. Hereafter I have changed my name as Balkhees. M and will sign accordingly.

This change will come into effect in all records related to me.

Vavulliapuram,  
17-11-2017.

C.VALKHEES

## NOTIFICATION

I, Geetha. T. V., Pavottu Parambu House, Pallanchathanur P. O., Alathur Taluk, Palakkad- 678 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered in my S.S.L.C. Book No. K205473 with Register No. 225213 of March 1998, Register No. 118306 of March 2000 as Hindu Mudaliyar is corrected as Hindu-Kaikolan vide Community Certificate No. C1-2017/4700 dated 14-11-2017 issued by the Tahsildar, Alathur Taluk.

This correction will come effect in all the records related to me.

Pallanchathanur,  
21-11-2017.

GEETHA. T. V.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Veerankutty.V, Veeramangalam House, Varode P. O., Ottapalam Taluk, Palakkad-679 102, holder of S.S.L.C. No. G 565461 with Register No. 373385 of June 2007, in the Birth Certificate with Registration No. 2346/1991, date of Registration 13-6-1991 issued by the Registrar of Birth and Deaths, Ottapalam Municipality, in the Aadhaar Card No. zzzzzzzzzzzz issued from UIDAI, Govt. of India, in the Driving Licence No. 51/1823/2011 dated 27-9-2017 issued by the Asst. LA Ottapalam, also known as Veerankutty in the Ration Card No. 1948178702 (Sl. No. 3), dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam, known as Veeramangalam Veerankutty in the Passport No. J 4874276 dated 28-12-2010 issued by the Superintendent, Passport Office, Malappuram is one and the same person. Hereafter I have changed my name as Saifudeen.V and will sign accordingly.

This change will come into effect in all records related to me.

Varode,  
9-11-2017.

VEERANKUTTY. V



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Harif. P. V, Daya Manzil (House), Koyilandy P. O., Koyilandy Taluk, Kozhikode District, Pin-673 305, holder of S.S.L.C. Book No. A 103506 with Register No. 279588 of March 1988 & 18869 of September 1988, in the Election Identity Card No. FVT1524362 issued on 27-4-2017 by the Electoral Registration Officer, Quilandy Assembly Constituency, in the Aadhaar Card No. zzzzzzzzzzzzzz. issued from Unique Identification Authority of India, Government of India, and entered in the Birth Certificate of my daughter Looha Daya. P. V (Registration No. 205/1998 date of Registration 16-2-1998, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation), also known as Harif in the Ration Card No. 2160014316 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Koyilandy, and known as Arif P V in the PAN Card No. ACBPH2564B issued from Income Tax Department, Government of India, and entered as Arif Mohammed in the Secondary School Examination (Session 2011-13) Grade Sheet cum Certificate of Performance of my daughter Looha Daya. P. V (S. No. SSE/2013 0864382 with Roll No. 4202218 issued on 26-5-2013 by the Controller of Examinations, C.B.S.E., Delhi), is one and the same person. Hereafter I will be known by the name Harif. P. V only.

This change will come into effect in all records related to me.

Koyilandy,  
25-11-2017.

HARIF. P. V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Femish. T. M, Thaikandi Maliyekal, Swapna Koodu House, Kattukali Nilam, Beypore North P. O., Kozhikode Taluk, Kozhikode District, Pin-673 015, holder of S.S.L.C. C No. 048725 with Register No. 278835 of March 2002, in the Driving Licence No. 11/1431/2007 issued on 15-2-2007 by the Asst. LA, Kozhikode, in the Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, Government of India, in the Election Identity Card No. XJO0435834 issued on 29-4-2016 by the Electoral Registration Officer, Beypore Assembly Constituency, also known as Femish Thayyikanddil Maliyakkal in the Passport No. P9850821 issued on

9-5-2017 by the Passport Officer, Passport Office, Kozhikode, and known as Femish in the PAN Card No. ABGPF7850G issued from Income Tax Department, Government of India, is one and the same person. I have embraced Hindu Religion from Islam-Muslim Community as per the Sudhi Certificate No. 8226/2017 issued on 4-11-2017 by the Arya Samaj Secretary, Arya Samaja Mandir, Bharathiya Hindu Sudhi Sabha, Ram Mohan Road, Kozhikode, with the name Femish. T. M. Hereafter I will be a member of Hindu Religion.

This change will come into effect in all records related to me.

Beypore North.

FEMISH. T. M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Preethy. C, Kadukkassery, Cherukara House, Olavanna P. O., Kozhikode Taluk, Kozhikode District, Pin-673 019, holder of S.S.L.C. Book No. E 732308 with Register No. 241620 of March 1985, in the Driving Licence No. 11/1007/1989 issued on 24-5-2017 by the Asst. LA, Kozhikode, also known as Pradeepkumar in the Election Identity Card No. KL/05/026/453299 issued on 22-8-1998 by the Electoral Registration Officer, Beypore Constituency, and in the Ration Card No. 2159015789 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, entered as Pradeep in the Birth Certificate of my minor son Aswin Pradeep C (Registration No. XII/13529/2001 date of Registration 10-7-2001, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), and in the Secondary School Examination (Year 2017) of my minor son Aswin Pradeep C, Class X Grade Sheet cum Certificate of Performance Certificate S. No. SSE/2017/1833794 with Roll No. 4359958 issued on 3-6-2017, by the Controller of Examinations, C.B.S.E., Delhi, and entered as Pradeep.C in the Birth Certificate of my minor daughter Aiswarya Pradeep.C (Registration No. VI/494/2003 date of Registration 13-2-2003, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), is one and the same person. Hereafter I have changed my name as Pradeepkumar.C.

This change will come into effect in all records related to me.

Olavanna,  
20-11-2017.

PREETHY. C





## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alias. E. K, Edayathupara House, Maikave P. O., Thamarassery Via, Thamarassery Taluk, Kozhikode District, Pin-673 573, holder of S. S. L. C. Book No. 996255 with Register No. 55541 of March 1980, also known as Ealiyas in the Electoral Identity Card No. JPY1713056, dated 17-1-2002, issued by the Electoral Registration Officer, Thiruvambadi LA Constituency, is one and the same person. I have embraced Islam Religion from Christian, Jacobite Community as per Discharge Certificate No. 125/13, dated 13-5-2013 issued from The Maunathul Islam Association, Ponnani, Kerala with a new name Niyas. Hereafter I will be a member of Islam Religion and will be known by the name Niyas.

This change will come into effect in all records related to me.

Maikave,  
4-2-2017.

ALIAS. E. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayasree. S. Varier. M, Sreehari House, Omasseri P. O., Koduvally, Thamarassery Taluk, Kozhikode District, Pin-673 582, now working as Deputy Tahsildar, Taluk Office, Thamarassery, holder of S.S.L.C. Book No. D. 246056 with Register No. 437590 of March 1991 also known as Jayasree S Varier in the Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, Government of India, in the Election Identity Card No. NLH0316992 issued on 4-12-2013 by the Electoral Registration Officer, Koduvally LA Constituency, and in the PAN Card No. ALQPV9510R issued from Income Tax Department, Government of India, and entered in the Birth Certificate of her minor daughter Shivani Krishna J U (Registration No. 29836/2016 date of Registration on 3-10-2016, issued by the Registrar of Births & Deaths, Kozhikode Corporation), is one and the same person. Hereafter I will be known by the name Jayasree.S.Varier only.

This change will come in to effect in all records related to me.

Omassery,  
20-11-2017.

JAYASREE. S. VARIER. M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishnu Mon, Cherupladummel House, Perumpally P.O., Thamarassery Taluk, Kozhikode District, Pin-673 586, holder of S.S.L.C. No. P 428874 with Register No. 206262 of March 2014, in the Driving Licence No. 57/2077/2017 issued on 27-2-2017 by the Asst. LA. Koduvally, in the Birth Certificate with Registration No. 1407/98 date of Registration 7-9-1998, issued by the Secretary Registrar of Births & Deaths, Thamarassery Grama Panchayat, in the Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India, Government of India, also known as Jishnumon in the Ration Card No. 2178037975 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, is one and the same person. Hereafter I have changed my name as Jishnu C.

This change will come into effect in all records related to me.

Perumpally,  
27-11-2017.

JISHNU MON

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Athira. A. M, Annakkode House, Meppadi Post, Mooppainadu Village, Vythiri Taluk, Wayanad District, Pin-673 577, holder of S.S.L.C. No. K-075361 with Register No.158922 of March 2010, in the Higher Secondary Examination Certificate No. HSE 1445517 with Register No. 8342600 of March 2012 issued by the Secretary Board of Higher Secondary Examination, Government of Kerala in the Birth Certificate with Registration No. 9/95 date of Registration 6-1-1995 issued by the Executive Officer and Registrar of Births and Deaths Ambalavayal Grama Panchayat, in the Aadhaar Card No. zzzzzzzzzzzzzz0 issued from Unique Identification Authority of India, in the National Service Scheme Certificate with Enrolment No. 2015621 dated 30-4-2012 issued by Director Higher Secondary Education, have embraced Islam Religion from Hindu-Thiyya Community as per Discharge Certificate No. 403/15 dated 27-8-2015 issued by the Secretary The Maunathul Islam Association, Ponnani, Kerala with a new name Shahana. Hereafter I will be a member of Islam Religion and known by the name Shahana only and will sign accordingly.

This change will come into effect in all records related to me.

Meppadi,  
30-11-2017.

ATHIRA. A. M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shiji Ratnakaran. P, Poottukuttickal House, Pinangode P. O., Vengapally Village, Vythiri Taluk, Wayanad District, Pin-673 122, holder of SSLC Book No. A 008840 with Register No. 298654 of March 1988, in the Driving Licence No. 12/848/1993 dated 22-8-2015 issued by the Asst. Licensing Authority, Wayanad, also known as Shiju. P. R in the Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India and known as Shiju in the Election Identity Card No. AV10468850 dated 29-6-2015 issued by the Electoral Registration Officer, Kalpetta Constituency is one and the same person. Hereafter I have changed my name as Shiju Rathnakaran. P.

This change will come into effect in all records related to me.

Pinangode,  
29-11-2017.

SHIJI RATNAKARAN. P.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chamy. M.V, Mangalath House, Vettalikkara, Chulliyode Post, Nenmeni Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, now working as Postal Departments GDS MD working at Chulliot Branch Office, Wayanad, holder of Extract of Admission Register with Admission No. 5817 date of Admission 18-5-1973 issued by the Headmaster, Govt. Sarvajana High School, Sulthan Bathery also known as Gopalan in the Election Identity Card No. KL/04/030/024526 dated 5-1-1999 issued by the Electoral Registration Officer for Sulthan Bathery Constituency is one and the same person. Hereafter I have changed my name as M. Gopalan.

This change will come into effect in all records related to me.

Chulliyode,  
8-11-2017.

CHAMY. M. V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sishi. A. L., Munjinattu House, Neerchal, Ambalavayal Post, Ambalavayal Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 593, holder of S.S.L.C. Book No. K. 003202 with Register No. 368342 of March 1998, in the Driving License No. 73/2057/2014 dated 13-6-2014 issued by the Assistant L.A. Sulthan Bathery, also known as Sisha, in the Permanent Account No. CBCPS 6635 J issued from Income Tax Department, Government of India, in the Election Identity Card No. DWL 1608512 dated 20-9-2015 issued by the Electoral Registration Officer, 18-Sulthan Bathery Assembly Constituency, in the Aadhaar Card No. zzzzzzzzzzzzzz0 issued from Unique Identification Authority of India, in the Marriage Certificate with Registration No. B3. 08/2010 (c) dated 27-1-2010 issued from Registrar of Marriage & Special Grade Secretary, Ambalavayal Grama Panchayat and as Sisha Varghese in the Passport No. H 5497290 date of issue 6-7-2009 issued from Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Sisha Varghese only consequent on my marriage.

This change will come into effect in all records related to me.

Neerchal,  
14-11-2017.

SISHI. A. L.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jeeva. K. C, Mangalath House, Vettalikkara, Chulliyode Post, Nenmeni Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of S.S.L.C Book No. D 367546 with Register No. 443719 of March 1991, also known as Sheeba in the Aadhaar Card No. zzzzzzzzzzzzzz issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Sheeba only.

This change will come into effect in all records related to me.

Chulliyode,  
8-11-2017.

JEEVA K.C

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aswin. M., Sanak, Pookode P.O., Thalassery, Via Pathayakkunnu, Kannur District, Pin-670 691, holder of S.S.L.C. No. I-292457 with Register No. 121162 of March 2009, Higher Secondary School Examination Certificate No. HSE 617260 with Register No. 7016860 dated 20-5-2011 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Bachelor of Science with Register No. CR12CELR10 dated 2nd June 2017 issued by the Vice-Chancellor, Kannur University, Birth Certificate with Registration No. 435/1994, date of Registration 2-2-1994 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, Aadhar No. xxxxxxxxxxxxxx issued from Unique Identification Authority of India, Election Identity Card No. ITZ0345561 dated 12-9-2013 issued by the Electoral Registration Officer, Kuthuparamba LA Constituency, as M. Aswin in the Ration Card No. 2367222945 dated 15-3-2017 of Taluk Supply Officer, Thalassery, and as Aswin. M. in the Driving Licence No. 58/15102/2013 dated 31-12-2013 issued by the Asst. LA Thalassery, PAN Card No. BRAPA760IP issued from Income Tax Department, Govt. of India, also known as Aswin Mundon in the Passport No. N2089109 issued on 27-8-2015 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Raha Aswin Mundon.

This change will come into effect in all records related to me.

Pookode,  
15-11-2017.

ASWIN. M.

## NOTIFICATION

I, Bindu. P, Puluvinchi House, KP 14/205A, Kuttikol P.O., Chengala Via, Kasaragod District, Pin-670 541, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Maila (SC) in my S.S.L.C Book No. H 021084 with Register No. 157430 of March 1996 is corrected as Hindu-Mavilan (ST) Vide Certificate Ref. C3-18494/16 dated 18-10-2016 issued by the Tahsildar, Kasaragod Taluk.

This correction will come into effect in all records related to me.

Puluvinchi,  
29-11-2017.

BINDU. P

OFFICE OF THE COMMISSIONER OF FOOD  
SAFETY, THIRUVANANTHAPURAM

## NOTIFICATION

No. A2-3394/2017/CFS.

28th November 2017.

The following is the Select List of Officers fit for promotion to the cadre of Junior Research Officer for the year 2017 prepared by the Departmental Promotion Committee (Lower) at its meeting held on 28-11-2017.

## SELECT LIST

Sl. No.	Name
1	Sri Abdu Raheem Valiya Parakkal
2	Smt. Sini Jose, T.
3	Smt. Seema, K.
4	Smt. Anu, M. K.
5	Sri Hemlal, H.

VEENA N. MADHAVAN IAS,  
*Commissioner of Food Safety and  
Convenor, DPC (Lower)*

OFFICE OF THE COMMISSIONER OF STATE GOODS  
AND SERVICES TAX, THIRUVANANTHAPURAM

## NOTIFICATION

No. CT/1196/2016-G3.

21st December 2017.

An Adhoc meeting of the Departmental Promotion Committee (Lower) was held on 31-10-2017 in the Chamber of the Chairman for including 4 more Officers in the Select List of Assistant State Tax Officers eligible for promotion to the cadre of State Tax Officer in the Department for the year 2017 and to implement the Order of the Hon'ble Kerala Administrative Tribunal in OA No. 608/17 & 613/17 dated 24-5-2017.

The Committee considered the representation filed by Sri Rajesh Kumar, S. and decided to select and include his name in the Select List of Assistant State Tax Officers for promotion to the cadre of State Tax Officer for the year 2017 as Sl. No. 54A in between Smt. Nabeesa, C. (Sl. No. 54) and Smt. Ayisha Beevi, P. (Sl. No. 55).